[27 JULY 1970 J

- (iii) A smill tin containing black ink.
- (iv) Fare list: and
- (v) Some currency notes—value approximately Rs. 201.]

INDIAN ASSISTANCE FOR RAILWAY LINE IN IRAO

38. SHRI S. D. MISRA:

CHAUD) IA RY A. MOHAM-MAD :

SHR1 N AVAL KISHORE:

Will the Minster of RAILWAYS be pleased to refer to the answer to Starred Question '-io. 26 given in the Rajya Sabha on the 23rd February, 1970 and state

- (a) whether the feasibility-amj-cost study by the Ir dian team of railway experts for the IOO Km. railway line in Iraq, has been i ompleted and if so, the details of the recommendations made in the project repc i:
- (b) whether my discussion has been taken place and decision taken for the supply of equip nents by India for the line; and
- (c) if so, th. details of the equipments required to be supplied?

THE MINISTER OF RAILWAYS (SHRI GULZAIULAL NANDA): (a) to (c). Discussions were held by the Ministries of Foreign Trade and Railways with the raq Government Delegation, in January, 1970, regarding the Preliminary Feaibility-cwm-Cost Study of a 400 Kilometre long Railway line in Iraq. As a result of the discussions, it was agreed that the study will be carried out by Indian Railway Teams to be deputed for the purpose. The study is expected to be completed shortly. Based on the results of the study, the question of further participation by India in the execution of the project, if and when it is taken up, will be considered b the Ministries concerned.

TRANSLATION OF ENACTMENTS IN REGIONAL LANGUAGES

39. SHRI S. D. MISRA: SHRI

GANESHI LAL

CHAUDHARY:

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:

- (a) whether Government propose to translate various Central enactments in the regional languages;
- (b) if so, the steps that Government have taken or propose to take in this regard; and
 - (c) the progress that has been made so far

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANNATH RAO): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [See Appendix LXXIII, Annexure No. 2]

STEEL REQUIREMENTS

40. SHRI NIREN GHOSH:

DR. K. MATHEW KURIAN: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

- (a) whether the requirements of steel in the country is likely to go up by three fold by the year 1985; and
- fb) if so, what steps Government propose to take to meet the requirements in this regard

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI): (a) No demand study for Steel has yet been made to cover the period up to 1985. The National Council of Applied Economic Research has, however, recently been commissioned to undertake such a study.